BUDGETARY ALLOCATION FOR TRIBALS

*a*19. DR. UMESH G. JADHAV:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government is planning to increase the budgetary allocation for the welfare of tribals in the country;

(b) if so, the details thereof;

(c) whether the Government has identified any tribal areas in Karnataka for the welfare of tribal people in the State and if so, the details thereof; and

(d) the quantum of funds being allocated for each district, particularly Kalaburagi district?

**ANSWER**

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) to (d) : A Statement is laid on the Table of the House.
Statement referred to in reply to Lok Sabha Starred Question No.*19 for answer on 18.11.2019 asked by DR. UMESH G. JADHAV, M.P. regarding ‘Budgetary Allocation for Tribals’

(a) & (b): Allocation of fund on welfare of tribals is a part of budgetary process of the Government. The budget is prepared taking into consideration the requirement of all Ministries and Departments and the same is placed before the Parliament for consideration and allotment. The interventions under the schemes / programmes of the Ministry are demand driven and funds are provided to State Governments / UT Administrations and after appraisal and approval by a Project Appraisal Committee (PAC) in the Ministry. The Budget Estimate and Revised Estimate for 2018-19 was Rs.6000 crores and Budget Estimate for the current financial year 2019-20 is Rs.6894.96 crores, which is 14.92% higher than the previous year.

(c) & (d): There is no Scheduled Areas in the State of Karnataka. However, there are 5 Integrated Tribal Development Projects/Integrated Tribal Development Agencies in the State of Karnataka. Funds are released to the State Governments under the relevant schemes as per demand received from the concerned States. Funds from this Ministry are released to the States, not to the districts.

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